



सत्यमेव जयते



Office of the Chief Commissioner of
CGST & Central Excise
(Chandigarh Zone),
Central Revenue Building, Sector 17-C
Chandigarh-160017

Department of Excise and Taxation
Additional Town hall Building
Sector-17-C, UT Chandigarh

Order 03/2017 Dated 20.12.2017

Subject: Division of Taxpayers base between the Central Government and Union Territory of Chandigarh

In accordance with the guidelines issued by the GST Council Secretariat vide Circular No. 01/2017, issued vide F. No. 166/Cross Empowerment/GSTC/2017 dated 20.09.2017, with respect to the division of taxpayer base between **the Central Government and Union Territory of Chandigarh** to ensure single interface under GST, the State Level Committee comprising Ms. Manoranjan Kaur Virk, Chief Commissioner, Central Tax and Central Excise, Chandigarh Zone and Shri Ajit Balaji Joshi, Commissioner, Excise and Taxation Department, UT Chandigarh has hereby decided to assign the taxpayers registered in Union Territory of Chandigarh in the following manner:

1. Taxpayers with turnover above Rs 1.5 Crores.

a) Taxpayers falling under the jurisdiction of the Centre (List of 2166 Taxpayers enclosed as Annexure- '1A')

Sl. NO.	Trade Name	GSTIN
1	BANK OF BARODA	04AAACB1534F1ZE
2	INDIAN OVERSEAS BANK	04AAACI1223J2Z3

2166	DASHMESH TRADING COMPANY	04AAAFD7732Q1Z7

b) Taxpayers falling under the jurisdiction of Union Territory of Chandigarh (List of 2162 Taxpayers enclosed as Annexure- '1B')

Sl. NO.	Trade Name	GSTIN
1	IBM INDIA PRIVATE LIMITED	04AAACI4403L1ZW
2	INTERGLOBE AVIATION LIMITED	04AABCI2726B1ZA

2162	HARJINDER SINGH	04ABXPS8524P1ZK

(Handwritten signature)

Manoranjan Virk

2. Taxpayers with Turnover less than Rs. 1.5 Crores

a) Taxpayers falling under the jurisdiction of the Centre (List of 1629 Taxpayers enclosed as Annexure- '2A')

SI. NO.	Trade Name	GSTIN
1	CARLTON OVERSEAS PRIVATE LIMITED	04AAACC0482B1ZG
2	AMON BIOTECH	04AAYFA0570F1ZJ

1629	ANIL AGGARWAL	04ACOPA3772F1ZU

b) Taxpayers falling under the jurisdiction of Union Territory of Chandigarh (List of 14655 Taxpayers enclosed as Annexure- '2B')

SI. NO.	Trade Name	GSTIN
1	JAGDISH CHAND BANSAL	04AATPB2258C1Z3
2	AMANDEEP SINGH GADH	04AGNPG4504G1ZR

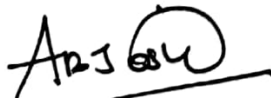
14655	UNITED LIFESCIENCES	04AAEFU1159N1ZZ

3. The Division of those taxpayers, whose turnover is later found different than the one taken for the purpose of this order so as to affect its categorization in above or below 1.5 Cr category, would be revisited at a later date. Similarly, the division of any migrated taxpayers registered in Union Territory of Chandigarh but left in this order, would be taken up at a later stage.

4. The trade and industry associations/chambers of commerce are requested to bring the contents of this order to the notice of all their members.

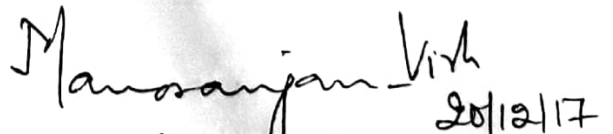
Encl:

1. List of Taxpayers with turnover above Rs. 1.5 Crores assigned to the Central Tax Administration, GST & CX Commissionerate Chandigarh as Annexure 1A (Softcopy).
2. List of Taxpayers with turnover above Rs. 1.5 Crores assigned to Union Territory of Chandigarh as Annexure 1B (Softcopy).
3. List of Taxpayers with turnover less than Rs. 1.5 Crores assigned to the Central Tax Administration, GST & CX Commissionerate Chandigarh as Annexure 2A (Softcopy).
4. List of Taxpayers with turnover less than Rs. 1.5 Crores assigned to Union Territory of Chandigarh as Annexure 2B (Softcopy).



(Ajit Balaji Joshi)
Commissioner

Excise and Taxation Department
UT Chandigarh



(Manoranjan Kaur Virk)
Chief Commissioner of Central Taxes,
Chandigarh Zone
Chandigarh

C.No. 17/Zone-14/GST/2017/10199-10219

Dated: 20.12.2017

Copy to: (Annexures through e-mail)

1. The Member (GST), Central Board of Excise & Customs, New Delhi.
2. The Member (Zonal), Central Board of Excise & Customs, New Delhi
3. The Member (Customs), Central Board of Excise & Customs, New Delhi
4. PS to Chief Commissioner of CGST/ Central Excise Zone, Chandigarh
5. The Director General, Directorate General of Systems & Data Management, CBEC, New Delhi.
6. The Principal Commissioner/Commissioner, CGST/CX Commissionerate, Chandigarh/ Ludhiana/Jalandhar/Jammu & Kashmir/Shimla and Commissioner Audit, Ludhiana/Chandigarh/J&K.
7. The Commissioner Appeals, Chandigarh/ Ludhiana/Jammu.
8. The Commissioner of Excise & Taxation Department, Chandigarh Administration, UT-Chandigarh.
9. The Web Master, CBEC, New Delhi.
10. The Superintendent (Systems), CGST/CX Commissionerate, Chandigarh for uploading on website.
11. The RAC Members/Trade Associations of CGST Commissionerate, Chandigarh (through CGST Commissionerate, Chandigarh).
12. Notice board.

Additional Commissioner (CCU)

o/c